(b) if BO, what are the facts of the case;

(c) what is the amount of money the railways have thus been deprived of; and

(d) the number of railway employees involved in the fraud and what action has been taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) The fraud was committed by a Senior Assistant Coaching Clexk, Ahmedabad during the period from January, 1983 to October 1984. The *modus-operandi* adopted by him was to pick up at random some entries of wait-listed and .confirmed reservation.-; from reservation register after departure of the trains and record them in refund statement without physical availability of passenger tickets and thus pocketing railway money. Th's fraud was detected during inspection by the Travelling Inspector of Accounts. Subsequent to this, a team of Inspectors was deputed to check tfrfi records in depth to pinpoint all such cases.

(c) The approximate amount has been worked out to Rs. 53,810.

(d) So far one railway employee has been found responsible and ho has been placed under suspension and also transferred. The Western Rail Administration has ordered way а Senior Scale Officers' enquiry into this case

## Marketing of banned drugs by M/s. Hoechest

## 889. SHRIMATI MAIMOONA SULTAN: DR. JOSEPH LEON D'SOUZA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that drugs being manufactured and marketed by Hoechest under the brand names of

Baralgan and Novalgin included in the black list of 42 drugs brands drawn by world consumer interpol for banning its use;

(b) whether it is also a fact that thesa drugs have alreadv been ban ned in a number of countries;

(c) if so, the names of the countries and the reasons and hazards for which these drugs have been banned; and

(d) what steps Government have taken to ban these drugis?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) This Ministry is not aware of these facts.

> (b) and (c) Analgin (Dipyrone), an active ingredient of Baralgan and Novalgin is an analgesic-antipyretic drug. In so far as this Ministry is aware the preparations containing Analgin are banned only in Au'strialia; U.K.; U.S.A.; Canada; Sweden and Denmark. The reasons for withdrawal of this drug are due to the problem of fall in number of granulocyte cells in the blood. There is however, no unan.'mity of opinion in scientific cirCjes in support thereof.

(d) Analgin is currently being marketed in a number of developed countries. A detailed study of the *1* iverse reaction of Analgin is being conducted by the Drug Epidemiology Uni1 of the Boston University. Drugs Consultative Committee and the Drugs Techrical Advisory Board have recommended that the question of banning of drug may be considered after the results of th<sub>e</sub> study are available.

## Replacement of Mechanical weigh Bridges by Electronic Weigh Bridges

890. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government have decided to replace the

to Questions

existing mechanical weigh bridges working at various points within the Indian Railways by electronic weigh bridges;

(b) if so, what are the details thereof together with the number of points where mechanical weigh brid ges are presently working.

(c) whether it is also a fact that by siuch replacement the movement and availability of wagons and rolling stack along with exact recovery of freight will be tremendously improv ed;

(d) if so, what are the details thereof and for how many electronic weigh bridges the necessary orders during the year 1984-85 have besn placed and procured; and

(e) what are the reasons for delay in placing orders, if not, already placed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b) A policy decision has been taken that whenever an existing mechanical weigh bridge has to be placed, it should be replaced by an electronic in-motion weigh bridge only. The total number of mechanical weigh bridges on the Indian Railways is 419.

(c) to (e) Replacement of mechanical weigh bridge by electronic weigh bridge may not in all cases result in recovery of more freight. It will however, enable the railways to weigh wagons more speedily without much detention to rolling stock.

No order for the procurement of Electronic-in-Motion Weigh Bridges have been placed by the Ministry of Railways during the year 1984-85. However, specifications for these weigh bridges have been framed and procurement may follow subject to availability of funds.

## Employees of Panki Thermal Power Station, Kanpur

891. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply to Unstarred Question No. 138 given in the Rajya Sabha on the 27th March, 1985 regarding Panki Thermal Power Station, Kanpur and state;

(a) when were the representations forwarded to the Government of Uttar Pradesh along with facts of such representations;

(b) whether it is a fact that the State Government did not respond properly in the matter while there is a growing discontent amongst the affected staff resulting in failure of proper generation of power;

(c) if so, the details thereof;

(d) what further action is being taken or is proposed to be taken to ensure that the Uttar Pradesh Gov ernment does not neglect such serious matters in future and takes immedi ate steps to resolve the issue?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) to (d) The representation regarding promotion to the post of Junior Engineers from Operating Cadre in Panki Thermal Power Station was forwarded to the Uttar Pradesh Government on 23rd November, 1982.

Uttar Pradesh State Electricity Board has informed that the promotions from the Operating Cadres are considered in accordance with the provisions of the Service Regulations of Junior Engineers. Seven persons from the Operating Cadre at Panki have been promoted as Junior Engineers on the basis of the Written Examination held in 1977.

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